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List of operational creditors (Government Dues) Amount in INR Details of claim admitted S.No. Details of Claimant **Details of Claim Received** Amount of Amount of any Disputed Claims Amount of Amount of claim Remarks if Department/Government Name of Corporate Debtor Date of receipt Amount Claimed Amount of Claim Nature of claim Whethe % admitted related votina partv share 1 State Tax- Gujarat 5,705,738 Applicomp India Limited NA 5.705.738 Erstwhile RP 6/28/2018 Statutory Claim No 2 Epfg Applicomp India Limited 488.509.267 Statutory Claim No 488.509.267 NA Frstwhile RP 12/26/2018 Assistant Commissioner Of Central Tax- Gst Applicomp India Limited 19,898,288 9,305,294 Statutory Claim 10,592,994 NA Erstwhile RP No 5/13/2019 Bangalore 387.069.202 381.757.278 NA Sales Tax Karnataka Applicomp India Limited 5/18/2019 5,311,924 Statutory Claim No Frstwhile RP Assistant Commissioner Commercial Taxes Applicomp India Limited 1,041,730 1.041.730 Statutory Claim No NA Erstwhile RP 6/21/2019 Department Employees Provident Fund Organisation Applicomp India Limited 7/12/2019 983.065 Statutory Claim No 983.065 NA Frstwhile RP -Applicomp India Limited Assistant Commissioner of Commerical 9/3/2020 4,634,793 4,634,793 Statutory Claim No NA Current RP Taxes, Raiasthan Assistant Commissioner of Commerical Applicomp India Limited 9/26/2020 3,007,900 Statutory Claim NA 3,007,900 No Current RP Taxes, Vijaywada Provident Fund- Contribution Applicomp India Limited 722,296.00 722,296.00 Statutory Claim No NA Current RP 10 ESIC- Contribution Applicomp India Limited 77.565.00 77.565.00 Statutory Claim No NA Current RP Professional Tax- Contribution Applicomp India Limited 4,600.00 4,600.00 Statutory Claim No NA Current RP Total 911,654,444 21,098,202 881,842,604 8.713.638 12 Ahmednagar Municipal Corporation Century Appliances Limited Received from Previous RP 4,879,640 4,719,359 Statutory Claim No NA 160,281 Erstwhile RP Total 4,879,640 4,719,359 160,281 13 Assistant Commissioner Of Central Tax 2,473,490 2,473,490 Millenium Appliances India Limited Received from Previous RP Statutory Claim No NA Current RP Commercial Tax Officer, Vanasthalipuram Millenium Appliances India Limited Received from Previous RF 870,536,728 870,536,728 Statutory Claim No NA Current RI Circle, Saroornagar Division Employees' Provident Fund Organisation Millenium Appliances India Limited Received from Previous RP 5.257.428 5,257,428 Statutory Claim No NA Current RP ----Barkatpura, Hyderabad 16 Provident Fund- Contribution Millenium Appliances India Limited 427,232.00 427,232.00 Statutory Claim No NA Current RP Total 878,694,878 878,694,878 --Government Of Karnataka PE Electronics Limited 40,790,938 NA Erstwhile RP 40,790,938 Statutory Claim No 5.11.2018 Vat & Cst Assessing Authority, W-11 Karnal 23,107,872 23,107,872 Statutory Claim NA Erstwhile RP PE Electronics Limited No -01 11 2018 Vat & Cst Commercial Tax Officer, Audit-2.1, Dgsto-2, PE Electronics Limited 19,901,071 19,901,071 Statutory Claim No NA Erstwhile RP 01.06.2019 Bangalore State Tax Officer(2), Unit-5, Ahmedabad PE Electronics Limited 21.06.2019 44,463,458 44,463,458 Statutory Claim NA Erstwhile RP No Shivani Gupta, Excise And Taxation Officer, PE Electronics Limited 11/13/2019 65.485.651 Statutory Claim No 65.485.651 NA Current RP Dept Of Excise And Taxation, Govt Of Puniab Office Of Deputy Commissioner Of State PE Electronics Limited 6/24/2020 204,526,775 Statutory Claim No 204,526,775 NA Current RP Tax, Gst, Aurangabad Commercial Tax Officer, Bangalore PE Electronics Limited 6/20/2020 135,403 Statutory Claim No 135,403 NA Current RP --Assistant Commissioner of Commercial 24,628,899 PE Electronics Limited 24,628,89 Statutory Claim No Current RF Taxes, Bangalore Office Of Deputy Commissioner Of State 11/9/2020 267.733.269 63,206,494 Statutory Claim NA 204,526,775 PE Electronics Limited No Current RP Tax. Gst. Aurangabad Provident Fund- Contribution PE Electronics Limited 2,977,952.00 2.977.952.00 Statutory Claim No NA Current RP 27 Professional Tax- Contribution PE Electronics Limited 43,974,00 43,974,00 Statutory Claim No NA Current RP State Tax Officer(2), Ahmedabad PE Electronics Limited 21.06.2019 158,253,710.00 158,253,710.00 Statutory Claim NA Erstwhile RP No 270,147,829 204.526,775 Total 852,048,972 377.374.368 -29 Acit - Income Tax Deptt, Mumbai Sky Applicances Limited 11/4/2019 Statutory Claim Current RP 3,910 No 3,910 NA Sky Applicances Limited 10/24/2020 559,581,097 559 581 097 Statutory Claim No NA Current RP 559,585,007 559.581.097 3.910 Total Techno Electronics Limited Received from Previous RP 204,204,913 204,204,913 Statutory Claim No NA Erstwile RP

30 Custom Department 31 Gst Department, Kashipur Customs Dept Techno Electronics Limited Statutory Claim 85.307.183 32 10/23/2019 85.307.183 No NA Current RP 33 Commercial Taxes Department Techno Electronics Limited 10/23/2019 71.113.473 22.606.796 Statutory Claim No 48,506,677 NA Current RP Shivani Gupta, Excise And Taxation Officer, 34 Techno Electronics Limited 11/1/2019 43.344.226 42,069,824 Statutory Claim 1,274,402 NA Current RF No Dept Of Excise And Taxation, Govt Of Puniab 35 Provident Fund- Contribution 4,437,299.00 4,437,299,00 Statutory Claim Current RP Techno Electronics Limited No NA 36 2,345,162.00 ESIC- Contribution Techno Electronics Limited Statutory Claim No NA Current RP 2,345,162.00 2,336,00 2,336,00 Current RP 37 ESIC- Damages & Interest Techno Electronics Limited Statutory Claim NA No 410,754,592 275,666,330 135.088.262 Total ---38 Office Of The Deputy Commissioner Of Value Industries Limited Received from Previous RP Statutory Claim No NA Current RP 69.068.799 69,068,799 Sales Tax 39 National Securities Depository Limited Value Industries Limited Received from Previous RP 483.265 483,265 Statutory Claim No NA Current RP -52,934,721 40 Acit - Income Tax Department, Mumbai 52,934,721 Statutory Claim Value Industries Limited Received from Previous RP No NA Current RP 41 Shivani Gupta, Excise And Taxation Officer Value Industries Limited Received from Previous RP 8,779,349 8,779,349 Statutory Claim No NA Current RP Dept Of Excise And Taxation, Govt Of Puniab 42 Sales tax- Gujarat Value Industries Limited Received from Previous RP Statutory Claim No NA Current RP 43 Office Of Deputy Commissioner Of State Value Industries Limited 6/24/2020 283,191,549 214,122,750 Statutory Claim NA 69,068,799 Current RP No Tax Gst Aurangabad 44 Employee Provident Fund Organisation- AC Value Industries Limited 8/25/2020 404,215 404,215 Statutory Claim No NA Current RP Division 45 Employee Provident Fund Organisation- WM Value Industries Limited 8/25/2020 134 868 134 868 Statutory Claim No NΔ Current RP Division Commissioner Of Customs, Nagpur 9/5/2020 NA 1,047,863 46 Value Industries Limited 19,761,381 18,713,518 Statutory Claim No Current RP ustoms Commissionerate, Aurangabag

Annexure- 7

List of operational creditors (Government Dues) Amount in INR													
S.No. Details of Claimant		Details of Claim Received	eived Details of claim admitted					Amount of	Amount of any	Disputed Claims	Amount of	Amount of claim	
Department/Government	Name of Corporate Debtor	Date of receipt	Amount Claimed	Amount of Claim admitted	Nature of claim	Whether related party	% voting share in CoC						
47 CT & GST Officer, CT & GST Circle, Bhubaneswar	Value Industries Limited	6/22/2020	26,592,013	24,592,013	Statutory Claim	No	-	-	-	NA	-	2,000,000	Current RP
48 ESIC Aurangabad	Value Industries Limited	10/23/2020	3,152,815	2,379,518	Statutory Claim	No	-	-	-	NA	-	773,297	Current RP
49 Deputy Commissioner of Commerical Taxes, Maharastra	Value Industries Limited	10/30/2020	710,043,173	426,851,624	Statutory Claim	No	-	-	-	NA	-	283,191,549	Current RP
50 Employee Provident Fund Organisation, Aurangabad	Value Industries Limited	10/28/2020	252,369	252,369	Statutory Claim	No	-	-	-	NA	-	-	Current RP
51 Office Of Deputy Commissioner Of State Tax, Gst. Aurangabad	Value Industries Limited	11/9/2020	1,107,159,000	397,115,827	Statutory Claim	No	-	-	-	NA	-	710,043,173	Current RP
52 Provident Fund- Contribution	Value Industries Limited	-	7,460,570.00	7,460,570.00	Statutory Claim	No	-	-	-	NA	-	-	Current RP
53 Provident Fund- Damages & Interest	Value Industries Limited	-	86,085.00	86,085.00	Statutory Claim	No	-	-	-	NA	-	-	Current RP
54 ESIC- Contribution	Value Industries Limited	-	2.751.666.00	2.751.666.00	Statutory Claim	No	-	-	-	NA	-	-	Current RP
55 Professional Tax- Contribution	Value Industries Limited	-	371,650.00	371,650.00	Statutory Claim	No	-	-	-	NA	-	-	Current RP
		Total	2,292,627,488	1,173,568,086			-	52,934,721	-		-	1,066,124,681	
56 Shivani Gupta, Excise And Taxation Officer, Dept Of Excise And Taxation, Govt Of Puniab	Techno Kart India Limited	11/19/2019	40,439,481	-	Statutory Claim	No	-	40,439,481	-	NA	-	-	Current RP
57 Office Of Deputy Commissioner Of State Tax, Gst, Aurangabad	Techno Kart India Limited	Received from Previous RP	66,077,778	66,077,778	Statutory Claim	No	-	-	-	NA	-	-	Current RP
58 Assistant Commissioner of Commerical Taxes, Karnataka	Techno Kart India Limited	1/6/2020	30,025,265	-	Statutory Claim	No	-	30,025,265	-	NA	-	-	Current RP
59 Deputy Commissioner of Commerical Taxes. Karnataka	Techno Kart India Limited	1/20/2020	10,815,692	-	Statutory Claim	No	-	10,815,692	-	NA	-	-	Current RP
60 Deputy Commissioner of Commerical Taxes, Karnataka	Techno Kart India Limited	1/20/2020	36,677	-	Statutory Claim	No	-	36,677	-	NA	-	-	Current RP
61 Assistant Commissioner of Commerical Taxes. Karnataka	Techno Kart India Limited	1/28/2020	59,601,539	-	Statutory Claim	No	-	59,601,539	-	NA	-	-	Current RP
62 Commerical Taxes Department, Chennai	Techno Kart India Limited	1/10/2020	11,961,004	-	Statutory Claim	No	-	11,961,004	-	NA	-	-	Current RP
63 Uppal Gst Division-Secunderabad Gst Commissionerate Hyderabad Central Tax And Customs	Techno Kart India Limited	20.06.2019	30,258,032		Statutory Claim	No	-	30,258,032	-	NA	-	-	Current RP
64 Office Of Deputy Commissioner Of State Tax, Gst, Aurangabad	Techno Kart India Limited	29.02.2019	187,133,283	121,055,504	Statutory Claim	No	-	-	-	NA	-	66,077,779	Current RP
65 Assistant Commissioner of State Taxes, Guiarat	Techno Kart India Limited	Received from Previous RP	300,714,341		Statutory Claim	No	-	300,714,341	-	NA	-	-	Current RP
66 ESIC Department	Techno Kart India Limited	10/16/2020	152,480	152,480	Statutory Claim	No	-	-	-	NA	-	-	Current RP
67 ESIC Department	Techno Kart India Limited	10/16/2020	130.426	101.728	Statutory Claim	No	-	-	-	NA	-	28.698	Current RP
68 ESIC Department, SRO, Marol	Techno Kart India Limited	10/16/2020	290,182	256,082	Statutory Claim	No	-	-	-	NA	-	34,100	Current RP
69 ESIC Department, Surat, Gujarat	Techno Kart India Limited	10/16/2020	55,111	48,662	Statutory Claim	No	-	-	-	NA	-	6,449	Current RP
70 ESIC Department- Chandigarh	Techno Kart India Limited	10/16/2020	62,680	60,853	Statutory Claim	No	-	-	-	NA	-	1,827	Current RP
71 ESIC Department- Lucknow	Techno Kart India Limited	10/16/2020	93.210	80.103		No	-	-	-	NA	-	13.107	Current RP
72 Assessing Authority, W-11, Karnal	Techno Kart India Limited	10/28/2020	259,120,357		Statutory Claim	No	-	259,120,357	-	NA	-	-	Current RP
73 Office Of Deputy Commissioner Of State Tax. Gst. Aurangabad	Techno Kart India Limited	9/22/2020	194,479,257	194,479,257	Statutory Claim	No	-	-	-	NA	-	-	Current RP
74 Provident Fund- Contribution	Techno Kart India Limited	-	3,949,473.00	3,949,473.00	Statutory Claim	No	-	-	-	NA	-	-	Current RP
75 Provident Fund- Damages & Interest	Techno Kart India Limited	-	320,302.00	320,302.00	Statutory Claim	No	-	-	-	NA	-	-	Current RP
76 ESIC- Contribution	Techno Kart India Limited	-	961,248.00	961,248.00	Statutory Claim	No	-	-	-	NA	-	-	Current RP
77 Professional Tax- Contribution	Techno Kart India Limited	-	348.842.00	348.842.00	Statutory Claim	No	-	-	-	NA	-	-	Current RP
78 Professional Tax- Damages & Interest	Techno Kart India Limited	-	23,530.00	23,530.00	Statutory Claim	No	-	-	-	NA	-	-	Current RP
		Total	1,197,050,190	387,915,842			-	742,972,388	-		-	66,161,960	

Annexure- 7

List of operational creditors (Government Dues)

Amount in INR Details of claim admitted S.No. Details of Claimant **Details of Claim Received** Amount of Amount of any Disputed Claims Amount of Amount of claim Remarks if Department/Government Name of Corporate Debtor Date of receipt Amount Claimed Amount of Claim Nature of claim Whethe 0/0 admitted related voting share party 79 Department Of Telecommunications (DOT) Videocon Telecommunications Limited 12/5/2019 14,018,700,000 Statutory Claim No NA 1,101,400,000 Current RP 80 Income tax department Mumbai Videocon Telecommunications Limited 11/6/2020 133,040 133,040 Statutory Claim No NA Current RP 99,589,869 81 Income tax department Mumbai Videocon Telecommunications Limited 8/11/2020 99,839,869 250,000 Statutory Claim No NA Current RP 2,448,141 82 Employee Provident Fund Organisation Videocon Telecommunications Limited 11/9/2020 2,448,141 Statutory Claim No NA Current RP 83 Service Tax Department Videocon Telecommunications Limited Received from Previous RP 109.060.770 Statutory Claim No 109.060.770 Erstwhile RP 84 Bharat Sanchar Nigam Limited Videocon Telecommunications Limited Received from Previous RP 139,576,503 Statutory Claim No NA 139,576,503 Current RP 109,060,770 15.471.158.323 14,021,531,181 1,340,566,372 Total -Uppal Gst Division-Secunderabad Gst 85 Videocon Industries Limited 6/20/2018 153,461,296 18,874,523 Statutory Claim No 134,586,773 Frstwhile RP Commissionerate Hyderahad Central Tax And Customs 86 Commercial Tax Officer, Circle Videocon Industries Limited 6/20/2018 93,775,891 9,187,617 Statutory Claim 84,588,274 Erstwhile RP No Spaecial1, Bhiwadi 87 Assisstant Commissinor Os State Tax ,Unit -Videocon Industries Limited 6/20/2018 257,263,955 Statutory Claim 257,263,955 Frstwhile RP No 55 Bharuch 88 Commissioner Of Income Tax -Mumbai Videocon Industries Limited 9/12/2018 81,917,198 Statutory Claim No 81,917,198 Erstwhile RP 89 loint Commissioner Of Gst -Bangalore Videocon Industries Limited 9/28/2018 26.163.325 26.163.325 Statutory Claim No Erstwhile RP 90 Principal Commissioner Cgst&Central Excie 23,058,964 6,641,682 Statutory Claim 16,417,282 Erstwhile RP Videocon Industries Limited 9/30/2018 No -Raipur 91 Commissioner Of Custom .Ns-Ii . Inch Videocon Industries Limited 11/13/2018 2.260.152.137 Statutory Claim No 2.260.152.137 Frstwhile RP Nhava Sheva (Mumbai) 18.068.453 92 Assessing Authority, W-11, Karnal Videocon Industries Limited 11/13/2018 17.682.259 Statutory Claim No 386.194 Erstwhile RP 93 The Asst.Commr. Of Comml. Taxes Lqsto-Videocon Industries Limited 11/20/2018 46,436,97 46,436,977 Statutory Claim No Erstwhile RF 050 (Bangalore) 94 Commissinor Of Customs Nhava Sheva-Videocon Industries Limited 11/20/2018 1,302,312,412 Statutory Claim No 1,302,312,412 Erstwhile RP i, Jnch, Tal-Uran (Maharashtra) 95 12/11/2018 1.835.320.223 353,333,709 1,481,986,514 The Commissioner Of Goods & Service Tax Videocon Industries Limited Statutory Claim No Erstwhile RP -N-5 ,Town Centre Cidco 96 The Asst Comm Of Gst & Central Exice Videocon Industries Limited 12/14/2018 1,143,163 Statutory Claim 1,143,163 Erstwhile RP No Puducherrv 97 11/29/2018 46,725,161 46,725,161 Erstwhile RP Deputy Comm Central Gst & Central Excise Videocon Industries Limited Statutory Claim No Chandrapur 98 Assistant Commissioner Of Custom Epcg Videocon Industries Limited 1/29/2019 2,727,399,277 Statutory Claim No 2,727,399,277 Erstwhile RP Export-Mumbai 99 The Commissioner Of Custome, Icd /ideocon Industries Limited 4/20/2019 23,069,033 23,069,033 Statutory Claim No Erstwhile RP Maiiwada ,Nagpur Customs Commissionerate-Cidco 100 The Commissioner Of Custome, Icd Waluj Videocon Industries Limited 4/20/2019 4,016,748,896 4,016,748,896 Erstwhile RP Statutory Claim No --Nagpur Customs Commissionerate-Cidco 101 Employees Provident Fund Organissation Videocon Industries Limited 8/1/2019 67 953 67,953 Statutory Claim No Erstwhile RP 191,729,226 102 Assistant Commissioner Of Custom Videocon Industries Limited 1/31/2019 191.729.226 Statutory Claim No Current RP --Deec/Mc-Mumbai 103 The Asst. Commr. Of Com. Taxes Lqsto-Videocon Industries Limited 4/27/2019 386,320,888 Statutory Claim No 386,320,888 Current RP 050 Office Of The Joint Commissioner Of Com, Tases Devisional Gst-06-Bengaluru 104 The Assistant Commissioner Of Custom Videocon Industries Limited 5/23/2019 2,237,751 Statutory Claim No 2,237,751 Current RP Aurangabd Division N-5, Town Centre , Cidco Aurangabd Office Of The Assistant Commissinor Videocon Industries Limited 6/25/2019 4,751,595,991 Statutory Claim 4,751,595,991 105 No Current RP Department Of Trade & Taxes-Delhi 106 The Deputy Commisioner (St)-Iv Large Tax Videocon Industries Limited 8/1/2019 72,184,430 72,184,430 Statutory Claim Current RP No Payers Unit -Chennai-8 107 Videocon Industries Limited 8/1/2019 54.938.879 3,802,057 Statutory Claim 51,136,822 Current RP The Commissioner Of Custom -Nagpur No 108 Commissioner Of Customs, Nagpur Videocon Industries Limited 4/26/6344 1,623,255 1.623.255 Statutory Claim No Current RP Customs Commissionerate, Aurangabad Customs Chapter Cell. 109 Department of Excise and Videocon Industries Limited Received from Previous RP 180,901,905 180,901,905 Statutory Claim No Current RP Taxation. Government of Punjah Current RP 110 Videocon Industries Limited 11/6/2020 99,924,473 Statutory Claim No 99,924,473 Income tax department Mumbai 111 GST, Andhra Pradesh Videocon Industries Limited 7/9/2020 66,292,134 Statutory Claim No 66,292,134 Current RP Deputy Commissioner of State Tax II, 13,288,518 112 Videocon Industries Limited 11/25/2019 21.049.884 Statutory Claim No -7,761,366 Current RP Kerela 113 Prabasini Sethy, CT & GST Officer, CT & Videocon Industries Limited 8/20/2020 51,556,720 282,623 Statutory Claim No 51,274,097 Current RP GST Circle, Bhubaneswar

Annexure- 7

List of operational creditors (Government Dues)

List of operational creditors (Government Dues)

S.No. Details of Claimant		Details of Claim Received			Details of claim admitted				Amount of	Amount of any	Disputed Claims	Amount of	Amount of claim	Remarks if
	Department/Government	Name of Corporate Debtor	Date of receipt	Amount Claimed	Amount of Claim admitted	Nature of claim		voting						
							party	share in CoC						
114	ESIC Department	Videocon Industries Limited	10/15/2020	338,476	338,476	Statutory Claim	No	-	-	-	-	-	-	Current RP
115	GST, Patna	Videocon Industries Limited	10/7/2020	59,541,134	46,684,249	Statutory Claim	No	-	-	-	-	-	12,856,885	Current RP
116	ESIC Aurangabad	Videocon Industries Limited	10/23/2020	3,704,910	3,011,726	Statutory Claim	No	-	-	-	-	-	693,184	Current RP
117	Employee Provident Fund Organisation,	Videocon Industries Limited	10/27/2020	6,427,443	6,427,443	Statutory Claim	No	-	-	-	-	-	-	Current RP
118	Nagpur Provident Fund- Damages & Interest	Videocon Industries Limited	-	5,811,350.00	5,811,350.00	Statutory Claim	No	-	-	-	NA	-	-	Current RP
	ESIC- Contribution	Videocon Industries Limited	-	2,582,195,00	2,582,195.00	Statutory Claim	No	-	-	-	NA	-	-	Current RP
120	Professional Tax- Contribution	Videocon Industries Limited	-	42,250.00	42,250.00	Statutory Claim	No	-	-	-	NA	-	-	Current RP
			Total	18,871,887,608	838,437,555			-	619,436,656	-	10,799,424,316	-	6,614,589,081	
			Grand Total	41,450,341,142	18,538,586,898	-	-	-	2,702,426,370	-	10,908,485,086	-	9,300,842,788	

1. We have taken handover of the claim documents from the erstwhile RP(s) and their teams and have relied on the claims admitted and / or rejected by the erstwhile RP(s).

2. Contingent claims are "claims rejected for lack of verification". These claims from statutory authorities basis 1st demand order copies and undeterminable amounts. Such claims can be updated under Regulation 14(2) of the CIRP Regulations upon submission of verifiable document(s) and can subsequently be updated if verification can be made under Regulation 7(2) of the CIRP Regulations.

3. Disputed Claims are claims under arbitration or litigation.

4. Claim received from DEI Minerals Limited of USD 254,111,395.76 is rejected for lack of verification

5. Department of Telecommunications("DoT") have filed a claim amounting to INR 1,512.01 Crores, out of which INR 1,439.19 crores pertains to claim under AGR Dues. Basis the SC order dated July 20, 2020, we have admitted INR 1,376 crores against the outstanding AGR Dues as the order states the said amount. Also the order clearly mentions that there is no re-assessment/re-calculation allowed against the same. Further, DoT has also claimed INR 72.82 crores against the pending Liquidity Damages. We have verified INR 25.87 crores against the same and the balance amount has been rejected as the same has already been paid basis the information received from the corporate debtor. We have communicated the same to DoT in our e-mail dated 11th August 2020.

Annexure- 7